## Casualty due to avalanche on army training camp in Kashmir

625. SHRI M.P. ACHUTHAN: SHRI D. RAJA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that 17 defence personnel died and many seriously injured when they were trapped in an avalanche on a training camp at Khilanmarg in Kashmir;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that the Chandigarh based Snow and Avalanche Study Establishment (SASE) had warned of the impending catastrophe which was ignored by the army brass:
  - (d) if so, whether any enquiry has been conducted into the allegation; and
  - (e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. 17 Army personnel died and equal number injured in an avalanche at high altitude training area of High Altitude Warfare School (HAWS) in J&K.

- (c) Snow and Avalanche Study Establishment (SASE) had issued an avalanche warning on 6th February 2010 for areas of Gulmarg Sub Sector. However, the area of incident is a traditional training area of HAWS which has no history of any avalanche.
  - (d) and (e) An inquiry has been ordered to investigate into the incident.

## Sainik Schools

626. SHRIMATI RENUBALA PRADHAN: Will the Minister of DEFENCE be pleased to state:

- (a) the number of Sainik Schools presently operating in the country, State-wise;
- (b) whether there is a proposal to open more such schools during the current and next plan period;
  - (c) the yardsticks to open Sainik Schools; and
  - (d) whether there is any plan to open one more Sainik School in Orissa?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The State-wise location of the existing twenty four Sainik Schools is given in the Statement (See below).

- (b) Proposals for new Sainik Schools had earlier been received from the State Governments of Mizoram, Sikkim, Jharkhand and Andhra Pradesh. Orissa and Madhya Pradesh have also recently sent proposals.
- (c) Sainik Schools are established on receipt of a specific request from a State Government; it should agree to provide land along with funds for the creation and maintenance of